[22 JULY 1971]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT): (a) No, Sir.

(b) Does not arise.

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INDO-SUDANESE TRADE AGREEMENT

183. SHRI N. K. KRISHNAN : SHRI N. P. CHAUDHARI: SHRI T. G. DESHMUKH: SHRIMATI VIMAL PUNJAB DESHMUKH: SHRI B. S. SAVNEKAR: (MRS.) **MANGLADEVI** TALWAR:

Will the Minister of FOREIGN TRADE/ विदेश ब्यापार मंत्री be pleased to state :

- (a) whether it is a fact that India had entered into an agreement with Sudan for import of cotton from there; and'
- (b) if so, what are the conditions of import and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF **FOREIGN** TRADE/ व्यापार उपमंत्री (SHRI A. GEORGE): (a) and (b) Yes, Sir, a Trade arrangement has been signed with Sudan on 9-6-1971 covering the period of 18 months from July 1, 1971 to December 31, 1972. The new arrangement envisages import from Sudan of nearly 450,000 bales of raw cotton out of which approximately 350,000 bales will be contracted for before March 31, 1972.

APPLICATIONS PENDING UNDER O.Y.T. SCHEME IN GREATER BOMBAY

184. SHRI K. CHANDRASEKHARAN: Will the Minister of COMMUNI-CATIONS/संचार मंत्री be pleased to state :

(a) the total number of applications pending for telephone connections on yearly payment basis and under Own Your Telephone Scheme in the city of Greater Bombay; 10 RSS/71---4

- (b) whether it is a fact that waiting lists under the above scheme cannot be satisfied within another period of five years: and
- (c) whether the Post & Telegraph Department receive applications only with security and advances for registering a name in the waiting list?

THE MINISTER OF COMMUNICA-(SHRI H. TIONS/संचार मंत्री BAHUGUNA): (a) 61,736 applicants are in the waiting list under the Own Your Telephone Category and 22,304 under the General and Special categories.

- (b) The above demands are not likely to be fully met during the next five years.
- (c) No security or advance deposit is required to be made with the applications for telephone connections, which are to be made on priced forms.

PROMOTION OF I.A.S. OFFICERS

- 185. SHRI BHUPESH GUPTA: Will MINISTER/प्रधान मंत्री the PRIME be pleased to state:
- (a) the manner in which officers in the IAS cadre, are selected for promotion;
- (b) whether there is any mechanism for the selection and if so, the details thereof; and
- (c) what rules are followed in the matter of selection?

THE MINISTER OF STATE IN THE PERSONNEL/ DEPARTMENT OF कामिक विभाग मंत्री में राज्य RAM NIWAS MIRDHA): (a) to (c) Appointment by promotion of members of the Indian Administrative Service to posts carrying pay above the time scale of pay is made by selection on merit with due regard to seniority, vide sub-rule (2A) of Rule 3 of the Indian Administrative Service (Pay) Rules, 1954.